

Annexure-1

Name of the corporate debtor: Tripurari Agro Private Limited ; Date of commencement of liquidation: 07/02/2020 ; List of stakeholders as on:07/02/2020

List of secured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim under verification	Remarks, if any					
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected		
																	(Amount in ₹)	
1	Punjab National Bank	Large Corporate Branch PNB House, 1 st Floor, Ludhiana		175057670.99	175057670.99	Secured Financial creditor		Yes	**									
2	Canara Bank	Rajpura Road, Ludhiana		127910442.13	127910442.13	Secured Financial creditor		Partly Relinquished *	**					*				*
	TOTAL			302968113.12	302968113.12													

* The Canara Bank claimed exclusive charge on Plant & Machinery for Rice Sheller Plant and Sortex Plant of Tripurari Agro Private Limited. The Liquidator asked the Canara Bank to prove their security interest on the basis of certificate of Registration of Charge issued by the Registrar of Companies as mentioned in Regulation 21(b) of IBBI(Liquidation Process) Regulation 2016, the Canara Bank did not provide the same hence the Liquidator rejected the claim of Canara Bank as having exclusive charge on Plant & machinery of the Corporate Debtor. However the Liquidator maintain that Canara Bank shall continue to be in secured creditors category of Financial Creditors.

** On Fixed & Current Assets of the Company.

